

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item 13

CP (IB) No. 175/Chd/Hry/2021

Under Section 9, IBC 2016

In the matter of:-

Hindustan Cycles & Tubes Pvt. Ltd
Prop Hindustan Tyre Co.

...Petitioner/ Operational Creditor

Vs.

Atlas Cycles (Haryana) Ltd.

...Respondent/ Corporate Debtor

Present: Mr. Sidharth Thukral, proxy counsel for Mr. Rajansh Thukral, Advocate for the petitioner/ operational creditor.
Mr. Umang Goyal, proxy counsel for Mr. SPS Chawla, Advocate for the respondent/ corporate debtor.

Written submissions have been filed by learned counsel for the respondent vide Diary No. 883/4 dated 05.01.2023. The same are taken on record. It is stated by learned proxy counsel for the petitioner that the checklist has been e-filed. Let the hard copy of the same be filed within one week. List the matter for arguments on 03.05.2023.

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(Subrata Kumar Dash)
Member (Technical)

March 13, 2023
SM

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(Harnam Singh Thakur)
Member (Judicial)